

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

**CORAM:** SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)  
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	IA(IBC)/252/KOB/2022 in IBA/240/KOB/2019
SECTION	60(5) IBC R/W REG 47(A) IBBI
NAME OF PARTIES	MAHALINGAM SURESH KUMAR (LIQUIDATOR) IN THE MATTER OF RAIHAN HEALTHCARE PVT LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	A.G SATHYANARAYANA
RESPONDENTS ADVOCATE/ PROFESSIONAL	

Office  
Notes

**Video Conference**

**22nd Sept 2022**

**O R D E R**

Learned counsel Mr. A. G. Satyanarayana appears on behalf of the applicant/  
Liquidator.

This is an application seeking exclusion of 6 months' time in the liquidation process  
from 01.09.2021 to 28.02.2022 in view of the Corona pandemic.

In view of the submissions made by the learned counsel and on perusal of the records,  
exclusion of 6 months period is allowed and accordingly, the liquidation period shall  
now <sup>end</sup> aim on 14.01.2023.

Application is ALLOWED and DISPOSED OF, *accordingly.*

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**Sd /-**

**P. Mohan Raj  
Member (Judicial)**